

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 321 of 2013

Dated :2nd November, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Transmission Corporation of Andhra Pradesh & Ors. Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan and
Ms.Swapna Seshadri

Counsel for the Respondent (s) : Mr. Matrugupta Mishra & Mr.Tabrez
Malawat for R.No.2

ORDER

Post this Appeal for hearing on **4th January, 2016.**

**(T. Munikrishnaiah)
Technical Member
hcj/rkt**

**(Justice Surendra Kumar)
Judicial Member**